

related Parliamentary Standing Committee on Home Affairs on Action taken by the Government on the recommendations/observations contained in the Two Hundred and Third Report of the Committee on 'Border Security: Capacity Building and Institutions'.

**Status of implementation of recommendations contained in the
Thirty-sixth Report of the Department-related Parliamentary
Standing Committee on Labour**

THE MINISTER OF STATE IN THE MINISTRY OF SKILL DEVELOPMENT AND ENTREPRENEURSHIP (SHRI ANANTKUMAR HEGDE): Sir, I make a statement regarding Status of implementation of recommendations contained in the Thirty-sixth Report of the Department-related Parliamentary Standing Committee on Labour on Demands for Grants (2018-19) pertaining to the Ministry of Skill Development and Entrepreneurship.

MOTION FOR ELECTION TO THE COFFEE BOARD

THE MINISTER OF COMMERCE AND INDUSTRY; AND THE MINISTER OF CIVIL AVIATION (SHRI SURESH PRABHU): Sir, I move the following Motion:—

"That in pursuance of clause (b) of sub-section (2) of Section 4 of the Coffee Act, 1942 (VII of 1942), read with sub-rule (1) of Rule 4 of the Coffee Rules, 1955, this House do proceed to elect, in such manner as the Chairman may direct, one Member from amongst the Members of the House, to be a member of the Coffee Board."

The question was put and the motion was adopted.

OBSERVATION BY THE CHAIR

MR. CHAIRMAN: Hon. Members, I am sorry that I could not be here the other day because of some bereavement in my family. I normally do not miss the Parliament, but it was beyond my control and, then, it was duty also to be there in my village.

Now, I would like to make an appeal to all the Members once again that we have entered into a new year and we are left with just four working days. Then, after that there may be another Session — as we are all aware that before the elections the Government normally just go for Vote on Account — only for few days. That